

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**OA NO.3776/2018**

NEW DELHI THIS THE 11<sup>th</sup> DAY OF OCTOBER, 2018

**HON'BLE MR. K.N. SHRIVASTAVA, MEMBER (A)**  
**HON'BLE MR. S. N. TERDAL, MEMBER (J)**

Mrs. Komal, age 26 yrs, Group-B,  
Teacher (Primary),  
D/o Sh. Vijay Singh,  
R/o VPO Mandaura, Sonipat,  
Haryana.

...Applicant

(By advocate: Mr. Yogesh Kumar Mahur)

**VERSUS**

1. The Chairman,  
Delhi Subordinate Services  
Selection Board,  
Govt. of NCT of Delhi,  
FC-18, Institutional Area,  
Karkardooma, Delhi-110032.

2. The Secretary,  
Delhi Subordinate Services  
Selection Board,  
Govt. of NCT of Delhi,  
FC-18, Institutional Area,  
Kakardooma, Delhi-110032.

...Respondents

(By advocate: Mr. Anuj Kumar Sharma)

**ORDER (Oral)**

**By Shri K.N. Shrivastava, Member (A):**

Pursuant to Annexure-A-1 Vacancy Notice - Advertisement No.02/17 dated 07.08.2017, inviting applications for various posts, including the post of Primary Teacher (Post Code 16/17), the

applicant applied for the said post under UR category. Her application has been registered as No.23703835. Her grievance is that she is not able to download her admit card; as a result, would not be able to participate in the written examination scheduled to be held on 13th, 14th & 28th of this month. Accordingly, through the medium of the OA, the applicant has sought a direction to DSSSB - respondent to enable her to download her admit card from the online system or alternatively, issue her the admit card offline.

2. Considering the nature of controversy involved and the relief prayed, we directed learned counsel for the respondents to file a short reply. Today, Shri Anuj Kumar Sharma, learned counsel for respondents submits that the IT Cell - DSSSB has informed that the applicant's admit card has been uploaded on the online system and perhaps, due to some fault at her end, she is not able to download it.

3. Be that as it may, the fact remains that the applicant's application for the said post has already been accepted by DSSSB and registration number has been assigned to her. The applicant has clearly stated that she is not able to download her admit card from the online system.

4. Under these circumstances, we direct DSSSB to facilitate her in downloading the admit card from the online system or alternatively issue her admit card offline. This shall be done within a period of 03 days, so that the applicant can participate in the

written test scheduled to be held on 13th, 14th & 28th of this month. Accordingly, OA is disposed of.

Order **dasti**.

**(S.N. TERDAL)**  
**MEMBER (J)**

**(K.N. SHRIVASTAVA)**  
**MEMBER (A)**

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